

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM


TRANSFER PETITION NO.	TP No.20/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 26/2008
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C. Shilpa representing on behalf counsel for
of Y. Suryanarayana R5 9849866556 

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)